

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SCriminal Appeal No(s).1462/2009

MOHD.IDRIS

Appellant(s)

VERSUS

THE STATE OF ANDHRA PRADESH

Respondent(s)

WITH

Cr1.A. No. 702/2009 (II)

Cr1.A. No. 1464/2009 (II)

Cr1.A. No. 1463/2009 (II)

Date : 31-10-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s)

Mr.R.Basant, Sr.Adv.

Mr.Venkateswara Rao Anumolu, AOR

Mr.S.Mohd.Haneef, Adv.

Mr.Manu Shanker Mishra, AOR

Mr.Nishant Kumar, Adv.

Mr.Pijush K.Roy, Adv.

Mrs.Kakali Roy, Adv.

Mr.Sunil Kumar Verma, AOR

For Respondent(s)

Ms.Vibha Datta Makhija, Sr.Adv.

Mr.T.A.Khan, Adv.

Mr.P.K.Dey, Adv.

Mr.Arvind K.Sharma, Adv.

Ms.Disha Jaish, Adv.

Mr.Praveen, Adv.

Mr.B.Krishna Prasad, AOR

UPON hearing the counsel the Court made the following

O R D E R

At the request of learned counsel for the appellant, the cases are adjourned.

(SATISH KUMAR YADAV)  
AR-CUM-PS

(RAJ RANI NEGI)  
ASSISTANT REGISTRAR